

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 13th MAY, 2024, 10:30 A.M.

**IA (IBC)/100/GB/2024
In CP (IB)/1/GB/2024**

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri Satya Ranjan Prasad**

In the Matter of	Shiluyongadang Vs Amrit Cement Ltd.
Under Section	U/s 9 of IBC, 2016

For Petitioner (s) :

For Respondent (s) : Mr. V. Wadehra, Adv.

ORDER

CP (IB)/1/GB/2024

In view of order passed in IA (IBA)/100/GB/2024, matter adjourned to **28.05.2024**.

IA (IBC)/100/GB/2024

Ld. Counsel Mr. V. Wadehra appears for Operational Creditor. No appearance for Corporate Debtor. List this IA on **28.05.2024** along with main CP.

In the meantime, the Corporate Debtor shall file their affidavit in reply, before the next date of hearing by serving copy on the other side.

Sd/-

**Satya Ranjan Prasad
Member (Technical)**

Sd/-

**H.V. Subba Rao
Member (Judicial)**